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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI


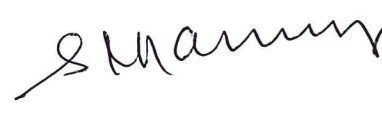

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/106/2016  
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. SANDEEP KUMAR (for) CIBI VISHNU	Respondents. 1 to 6	
2. S. Manjula Devi, Adv For RSR & Co company secretaries LLP, CBE	For petitioners	
3. B. Dhanaraj		

ORDER

Ms S Manjula Devi, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R6 and Shri B Dhanaraj, counsel for R7 to R9 are present. Counsel for petitioners submitted that mediation talks between the parties has failed. Counsel for the respondents sought time to seek instructions from the client regarding the status of the mediation between the parties. At their request time is enlarged. Put up on 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)